

ITEM NO.801

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY I.A. NO. 4228/2022 IN CRL.A. NO. 978/2021 IS to be LISTED]

WITH

CrI.A. No. 978/2021 (II)

(FOR SUSPENSION OF SENTENCE ON IA 4228/2022 FOR APPLICATION FOR
PERMISSION ON IA 18129/2022)

Date : 24-02-2022 These appeals were called on by way of mentioning
today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Devvrat, AOR

Mr. Mukesh K. Verma, Adv.
Mr. Sumit Anchal, Adv.
Mr. Yadav Narendra Singh, AOR

For Respondent(s) Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

Let the matter be listed on 28.02.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)